

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-511(ND)2020

**IN THE MATTER OF:**

M/s Jagatjit Industries Limited  
**Vs**  
Acro Softech Private Limited

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 17.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Ld. Counsel for the petitioner appeared and seeks time to deliver the fresh Demand Notice upon the respondent. Let the same be done. List the case for **17.03.2020**.

*Sdl-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*Sdl-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)